



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 02<sup>nd</sup> March, 2024

**NOTICE**

Please take notice that the following Part-heard matters in Chennai Bench, are as follows. The next date of hearing is indicated below:

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.  <b>WITH</b>	26.02.2024	14.03.2024
2	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors.	26.02.2024	14.03.024

By the order of Hon'ble Member (Judicial)

Chennai Bench